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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 278/15	TP 226/16	Hearing	621A	BMM Ispat Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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S. RANGA RAO
98453 71897

Shri Ratakonda Murali

ORDER

Proxy counsel for petitioner is present. He requested time. As requested list it on 22/9/2017 for hearing finally and no further adjournment will be given.
List it on 22.9.2017.

[Signature]
MEMBER(J)

[Signature]
MEMBER(T)